

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:132
ANSWERED ON:01.08.2000
INSTALLATION OF HANDPUMPS
P.R. KHUTE;RAGHURAJ SINGH SHAKYA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount allocated for the installation of handpumps during each of the last three years and the current year, State-wise;
- (b) the number of handpumps to be installed under the special package, State-wise;
- (c) the time by which these are likely to be installed;
- (d) whether all the villages are covered under the Nal-Jal scheme at present; and
- (e) if not, the time by which the remaining villages are likely to be covered thereunder?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of Lok Sabha Starred Question No.132 for reply on 1-8-2000.

Rural Water Supply is a State subject. Schemes for providing drinking water in rural areas are implemented by the State Governments under the Minimum Needs Programme(MNP).The Central Government only supplements the efforts of the States by providing funds under the Accelerated Rural Water Supply Programme (ARWSP).Powers to plan, sanction and implement individual rural water supply schemes have been delegated to the State Governments. No funds are allocated specifically for installation of handpumps. The funds available with the State Governments both under the MNP and the ARWSP, are inter-aliautilised for installation of handpumps. As such, details regarding the amount allocated for installation of handpumps, the number of handpumps proposed to be installed under any package and the time by which these are likely to be installed are not maintained at the central level. As per the Action Plan prepared by the State Governments, all the rural habitations of the country are to be covered with drinking water supply facilities in five years, subject to availability of funds.